

**CITY CIVIL AND SESSIONS COURT, MUMBAI
IN THE COURT OF H.H.J SHRI. U. J. MORE
CIVIL CAUSE LIST OF DATE 20.08.2020 (CR.NO.08)**

Sr No.	Suit no.	Name of parties	Stage	Name of Advocate	Next date
1	2004/17	G. Square Co-op society v/s MCGM and ors	Arguments	Mr. P.D. Gandhi and associates	
2	1598/17	Mr. Ramesh Baburao Patil v/s MCGM and ors	Arguments	Mr. Jyadeep	
3	1497/14	Bhavesh Giri V/s MCGM	Arguments	Mr. Bipin Joshi	
4	655/18	Aslam Sayyed Yakub V/s MCGM	Arguments	Mr.O.P.Singh	
5	229/13	Mrs. Meeta Mukesh Pandya V/s MCGM	N.M. Hrg	Mr. S.S. Kudalkar	
6	632/13	Dattaram T. Vaithy V/s MCGM	N.M.Hrg	Adv. L.K. Tripathi	